NATIONAL COMPANY LAW APPELLATE TRIBUNAL,

PRINCIPAL BENCH

NEW DELHI

Company Appeal (AT) No. 64 of 2020

In the matter of:

Deepak Kishan Chhabria & Anr.		Appellants
Vs.		
Orbit Electricals Pvt. Ltd. & Ors.		Respondents
Present		
For Appellant:	Mr. Jaideep Gupta, Sr. Counsel Mr. Amar Dave, Mr. Rohit Gupta, Mr. Amit Jajoo, Mr. Mohit Chadha, Mr. Kshitij Parashar, Mr. Bhargav Kosuru, Ms. Prapti Kedia,	
	Advocates.	
For Respondent: Mr. Sudipto Sarkar, Sr. Advocate, Mr. Janak Dwarkadas		Mr. Janak Dwarkadas,
	Sr. Advocate with Mr. Shikhil Sur	i, Mr. Shiv Kumar Suri,
	Mr. Kunal Mehta, Ms. Shilpa Sain	i, Advocates for
	Respondent No. 1	
	Mr. S.N. Mookherjee, Sr. Advocate	e, Mr. Mahesh Agarwal,
	Mr. Himanshu Satija, Mr. Ajitesh	Soni, Advocates for
	Respondent No. 2	
	Mr. P. Nagesh, Sr. Advocate with	Mr. Shivam Wadhwa,
	Advocates for Respondent No. 6.	

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ORDER

(Virtual Mode)

19.04.2021: Due to paucity of time the matter is adjourned.

Let the matter be fixed as 'Part Heard' on **30th April, 2021**.

[Justice Jarat Kumar Jain] Member (Judicial)

> [Mr. Kanthi Narahari] Member (Technical)

sr/bm.